

**Central Administrative Tribunal  
Madras Bench**

**CP/310/73/2018  
in  
OAS 310/787/2017**

**Dated Tuesday the 12<sup>th</sup> day of June Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Ms. Bidisha Banerjee, Member (J)  
&  
Hon'ble Mr. R.Ramanujam, Member(A)**

G. Muniappan  
S/o. G. Gurusamy  
1/2010/1, Sathiyasai Nagar  
Muthal Nagar  
Virudhunagar – 626 001. .... Applicant

By Advocate **Mr. R. Malaichamy**

**Vs.**

1. Shri. Ajay Mittal  
The Secretary  
Ministry of Personnel  
Public Grievances and Pensions  
Department of Pensions and Pensioners Welfare  
3<sup>rd</sup> Floor, Lok Nayak Bhavan  
Khan Market, New Delhi – 110 003.
2. Shri. A. N. Nanda  
The Director General of Posts  
Ministry of Communications and I.T.  
Department of Posts  
Lok Bhavan, Parliament Street  
New Delhi 110 001.
3. Shri. Sampath  
The Chief Postmaster General  
Tamil Nadu Circle  
Anna Salai, Chennai 600 002.
4. Shri. Balakrishnan  
The General Manager  
Postal Accounts and Finance  
Ethiraj Salai, Chennai 600 008. .... Respondents

**ORAL ORDER**

**Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J)**

The Contempt Application has been filed against the respondents alleging wilful disobedience of the order passed by this Tribunal in OA 787/2017 dated 07.06.2017.

2. It is submitted by the learned counsel for the applicant that the orders of this Tribunal has been complied with.
3. In view of the above submission, we are of the view that there is no contempt against the respondents in the OA. Accordingly the contempt proceedings are dropped and the CP is closed. Notices of contempt if any are discharged.

(R.Ramanujam)  
Member (A)

12.06.2018

(Bidisha Banerjee)  
Member (J)

AS